IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH CALCUTTA

M.A.397 of 2005 O.A.221 of 1996

Date of Order: 04-08-2005

Present: Hon'ble Mr. B.N. Som, Vice-Chairman(A)

Hon'ble Mr. Ashok S. Karamadi, Member(Judl)

B. Pandey & Ors.
-VSUnion of India & Ors.(M/o Defence)

For the Applicant: None

For the Respondents: None

ORDER

MR. B. SOM, VC(A):

None appears on behalf of the applicants. However, Ld. Counsel for the respondents is reported to be sick. Applicant in the MA is absent. No formal request has also been made to adjourn the matter. It appears that the applicant is not interested in pursuing the matter. Accordingly, the MA is dismissed for non-prosecution.

Judicial Member

Vice-Chairman(A)

DKN